

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.1.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) SR No.25/230/HDB/2017
NAME OF THE COMPANY	People Combine Educational Solutions Private Limited
NAME OF THE PETITIONER(S)	People Combine Educational Solutions Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Phani Kumar	Advocate	kphani@nclt.com 9441407470	K. Phani Kumar


Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Shri K. Phani Kumar, Learned Counsel for the Applicant Company.

IT report is awaited. Post the case on 08.02.2018.


Member (T)


Member (J)